

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

MONNET POWER COMPANY LIMITED (IN LIQUIDATION)

Liquidation Commencement date : October 23, 2019

List of Unsecured Financial Creditors

S.No	Category of Stakeholder	Claim Identification Number	Details of claimes received		Details of claimes admitted				Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by guarantee	% share in total amount of claim admitted					
1	IndusInd Bank	MPCL_FC_22	27-Dec-19	13,83,86,154	11,87,70,577	Derivative	-	0.13%	-	-	1,06,15,577	-	
2	Monnet Ispat & Energy Limited	MPCL_FC_23	27-Dec-19	1,40,21,04,711	-	Unsecured loan	-	0.00%	-	-	1,40,21,04,711	-	Adequate documents substantiating the claim submitted by Monnet Ispat and Energy Limited has not being submitted by the Claimant along with their claim form and hence currently the claim is not admitted. If documents are received in the due course of time, the same will be considered by the Liquidator.
				1,54,04,90,865	11,87,70,577					1,42,17,20,288			